

which is part of the main road of Baulia Lahartara-Cantonment-Varuna bridge leading to Varanasi court, is under consideration in consultation with local administration.

(c) and (d). Do not arise.

[English]

#### Pending cases in Supreme Court

5183. PROF. K. VENKATAGIRI GOWDA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases pending in the Supreme Court during each of the last three years;

(b) the number of judges serving in the

Supreme Court during the above period, year-wise; and

(c) the disposal of cases during the period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) As on 31st December, 1988, 1989, and 1990, 199138, 203158 and 185108 cases were pending in the Supreme Court, respectively.

(b) As on 1st January, 1988, 1989 and 1990, the number of Judges serving in the Supreme Court was 16, 20 and 24 respectively.

(c) The disposal of cases during the last three years was as follows:

| Year | No. of cases disposed of |
|------|--------------------------|
| 1988 | 44252                    |
| 1989 | 48118                    |
| 1990 | 56343                    |

[Translation]

#### Loans Advanced by National Housing Bank

5184. SHRI RAM NARAIN BERWA: SHRI MAHASAMUNDRAM GNANENDRA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of deposits with the National Housing Bank at Present;

(b) the names of the institutions to

whom the bank has granted loans for construction of houses and the amount thereof so far, year-wise and State-wise; and

(c) the number of houses constructed by these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The National Housing Bank (NHB) mobilises deposits through a loan linked savings scheme known as Home Loan Account (HLA) Scheme and per the report received from NHB, more than 5 lakh accounts were opened under its HLA Scheme

with total deposits of about Rs. 92 crores as at the end of June, 1991.

(b) and (c). NHB provides refinance as per its guidelines in respect of eligible loans,

disbursed by primary lenders. The names of the institutions to whom refinance was provided by NHB are set out in the attached Statement. The disbursement of refinance during the years 1989-90 to 1991-92 (upto July, 1991) is indicated in the table below:

|   | Year (July-June) |         | (Rs. in crores)        |                                   |
|---|------------------|---------|------------------------|-----------------------------------|
|   | 1989-90          | 1990-91 | 1991-92<br>(Upto July) | Cumulative<br>(Upto July)<br>1991 |
| (i) Scheduled Commercial Banks  | 8.0              | 20.9    | 2.2                    | 31.1                              |
| (ii) Cooperative sector institutions  | 8.2              | 55.4    | —                      | 63.6                              |
| (iii) Housing finance companies<br>(including ad-hoc financial<br>assistance) | 115.5            | 359.5   | 21.4                   | 496.4                             |
|   | 131.7            | 435.8   | 23.6                   | 591.1                             |

NHB has reported that the present data reporting system does not yield State-wise break-up of the above data.

NHB has reported that the refinance assistance was provided in respect of about 2 lakh dwelling units, including units, for upgradation and projects for land development and shelter construction.

#### STATEMENT

Refinance Assistance Provided by National Housing Bank List of Institutions.

##### I. Scheduled Commercial Banks

1. Syndicate Bank
2. Vijaya Bank
3. Bank of India

4. Bank of Maharashtra
5. Indian Overseas Bank
6. Andhra Bank
7. Indian Bank
8. United Bank of India
9. Punjab & Sind bank
10. UCO Bank
11. Punjab National Bank
12. Ratnakar Bank Ltd.
13. Sangli Bank Ltd.
14. Karnataka Bank Ltd.

- |                              |   |
|------------------------------|---|
| 15. Vysya Bank Ltd.          | 6. HUDCO                                      |
| 16. Lord Krishna Bank Ltd.   | 7. HDFC                                       |
| 17. Bank of Karad Ltd.       | 8. PNB Housing Finance for LDSP & Hsg. loans. |
| 18. Karur Vysya Bank Ltd.    | 9. Fairgrowth Hsg. Finance Ltd.               |
| 19. Bank of Madura Ltd.      | 10. LIC Housing Finance Ltd.                  |
| 20. Laxmi Vilas Bank Ltd.    | 11. Saya Hsg. Finance Company Ltd.            |
| 21. United Western Bank Ltd. |   |

## II. Co-operative Sector Institutions

1. Kerala State- Co-op. Agricultural Development Bank Ltd.
2. UP Rajy Sahakari Krishi Evam Grameeya Vikas Bank
3. Maharashtra State Co-op. Housing Finance Corporation Ltd.
4. Tamil Nadu Co-op. Hsg. Federation.
5. M.P. Rajya Sahakari Bank Ltd.
6. Development Co-op. Bank Ltd.
7. Rupee Co-operative bank Ltd.

## III. Housing Finance Companies

1. Gujarat Rural Housing Finance Copn.
2. Can Fin Homes Ltd.
3. SBI Homes Finance Ltd.
4. India Housing Finance & Dev. Ltd.
5. Dewan Housing & Dev. Finance ltd.

## IV. Adhoc Finance Assistance

1. HDFC
2. Can Fin Homes Ltd.
3. SBI Home Finance Ltd.

*[English]***Production in Defence Factories in And Around Jabalpur**

5185. SHRISHRAVANKUMARPATEL:  
Will the Minister of DEFENCE be pleased to state:

(a) the details of production in the various Defence factories in and around Jabalpur, especially the Gun Carriage Factory, the Grey Iron Foundry, the Vehicle Factory and the Ordnance Factory (Khameria) during the last three years;

(b) the order book position of each of these factories;

(c) whether there is any idle manufacturing capacity in the Jabalpur Vehicle Factory;

(d) if so, the details thereof;

(e) whether there is any proposal to use it to carry out orders from the private sector; and